

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.12.2021 (THURSDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 763 of 2021 & I.A. No. 2040 of 2021	Javed Ahmed Vs. HDFC Bank Ltd. & Ors.	Jaspreet Singh	Gurmeet Bindra Amita Kumari-R1 Neeraj Sharma-R2

For Directions

2.	Comp. App. (AT) (Ins) No. 246 of 2020	Saurav Vashist Vs. Metallica Industries Ltd & Ors.	Gaurav Mahajan	Ravinder K.Rawat
3.	Comp. App. (AT) (Ins) No. 352 of 2020	Utsav Securities Pvt Ltd. Vs. Timeline Buildcon Pvt Ltd.	Reema Jain	Himanshi Madan
4.	Comp. App. (AT) (Ins) No. 817 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Winsome Yarns Ltd.	Vikaram Bajaj	Pulkit Deora Eshan Kumar Siddharth Arnav Vidyarthi Aditya Maheshwari
5.	Comp. App. (AT) (Ins) No. 680 of 2021	Swati Bhatnagar Vs. Committee of Creditors of Mothers Pride Dairy India Private Limited & Anr.	Amarjeet Singh	Hina Akash Singhal R.K.Gupta-R2/RP
6.	Comp. App. (AT) No. 353 of 2019	Linixi Enterprises Pvt. Ltd. & Ors. Vs. Income Tax Officer, Ward 15(3) New Delhi & Anr.	Angeli Koura Dayal	Dinesh Sharma
7.	Comp. App. (AT) No. 68 of 2020	Trinity Leisure Pvt. Ltd. Vs. Registrar of Companies, Mumbai, Maharashtra	Shikhil Suri	

For Admission (Fresh Case)

8.	Comp. App. (AT) (Ins) No. 838 of 2021	Maharashtra Industrial Development Corporation Vs. Shree Siddhivinayak Cotspin Pvt. Ltd. & Ors.	Anand Dilip	Abhishek Puri Surbhi Gupta Shaurya Dhoundiyal Amir Arsiwala
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For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 523 of 2021	Nandini Chaudhry Vs. Reetesh Kumar Agarwal & Anr. With	Adarsh Rai	Sidhant Saraswat Reetesh Kr. Agarwal-R1
10.	Comp. App. (AT) (Ins) No. 524 of 2021	Rahul Chaudhry Vs. Reetesh Kumar Agarwal & Ors.	Adarsh Rai	Reetesh Kr. Agarwal-R1 Sidhant Saraswat-R2 & R3 B.L. Khandelwal-R4
11.	Comp. App. (AT) (Ins) No. 592 of 2021	Suman Sehgal Vs. Mahender Kumar & Ors.	Sudeep Dey	Pulkit Sharma-R1 Abhishek Prasad-R3
12.	Comp. App. (AT) (Ins) No. 621 of 2021	Gitanjali Kapoor Sole Proprietor of Kapoor & Co. Vs. Anand Sonbhadra Resolution Professional of M/S Shubhkamna Buildtech Pvt. Ltd.	Rishi Kapoor	Nipum Gautam
13.	Comp. App. (AT) (Ins) No. 808 & 809 of 2021	JSP Projects Pvt. Ltd. Vs. SAM Business Continuity Services	Sunil K Jain	Minakshi Jyoti
14.	Comp. App. (AT) No. 218 of 2020	Sudeshgupta Shareholder & Director of Choice Automobiles Pvt. Ltd. Vs. Registrar of Companies & Anr.	Isvar Mohapatra	Luqman S. Hasan Ajit Sharma-R2
15.	Comp. App. (AT) No. 74 of 2021	Raj Nandini Buildtech Ltd. & Anr. Vs. Registrar of Companies, NCT of Delhi & Haryana & Anr.	Bina Gupta	Lata Sisodiya-R1 Anshul Sharma-R2

For Hearing

16.	Comp. App. (AT) (Ins) No. 845 of 2020 (PH)	Chander Prakash Vs. JNC Constructions Pvt. Ltd. Through RP & Ors. With	Sanchit Garga	Aditya Madan-R1 Aseem Chaturvedi- R2 & R3 Prabhjit S. Soni-RP Yogesh Gupta-RA
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17.	Comp. App. (AT) (Ins) No. 855 of 2020 (PH)	UP Awas Evam Vikas Parishad (UP Housing and Development Board) Vs. JNC Construction Pvt. Ltd. & Ors.	Ritesh Agrawal	G.P. Madaan-R1-R2 Prabhjit Singh Soni- IRP Shivank Diddi-R3
18.	Comp. App. (AT) (Ins) No. 696 of 2020	Amish Kumar Gupta Vs. K. Subhra Narayan Mohapatra Liquidator and Erstwhile Resolution Professional of General Ltd. & Ors.	NipunKatyal	K. Subhra Narayan Mohapatra-R1 Apoorv Sarvaria Manas Shukla-R3
19.	Comp. App. (AT) (Ins) No. 780 of 2020	Mukesh N. Desai Vs. Piyush Patel & Ors.	Rajendra Beniwal	Dhiren R. Dave-R1, R2 & R4 Sumit Kansal-R3
20.	Comp. App. (AT) (Ins) No. 810 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Bansal Trading Company & Ors.	Prithu Parimal	Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2, 3
21.	Comp. App. (AT) (Ins) No. 811 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shree Umiya Traders & Ors.	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2, 3
22.	Comp. App. (AT) (Ins) No. 812 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Marshall Multiventures (I) Pvt. & Ors.	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2,3
23.	Comp. App. (AT) (Ins) No. 815 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shreenathji Enterprise & Ors.	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil Ranu Purohit Tanya Srivastava Jasleen Bindra-R2,3
24.	Comp. App. (AT) (Ins) No. 927 of 2020	Himalayan Cast Power Pvt. Ltd. Vs. Pankaj Khaitan, Resolution Professional of Sasi Power Pvt. Ltd.	Henna George	Neeraj Kr. Gupta-R1
25.	Comp. App. (AT) (Ins) No. 281 of 2021	Canara Bank (Erstwhile Syndicate Bank) Vs. R.S. Builtwell Pvt. Ltd.	Anju Jain	Kumar Mihir
26.	Comp. App. (AT) (Ins) No. 340 of 2021	Yuvraj Agarwaal & Anr. Vs. Aspek Media Pvt. Ltd.	Aditya Parolia	Atul Verma

02:00 PM

For Hearing

27.	Comp. App. (AT) (Ins) No. 192 of 2021	Indiabulls Asset Reconstruction Company Ltd. Vs. Pawan Kapoor	Sumesh Dhawan	Ranjana Roy Gawai Vineet Kumar Pervinder
28.	Comp. App. (AT) No. 230-231 of 2020	East Bengal Investment Pvt. Ltd. & Ors. Vs. Sudhir Mendiratta & Ors.	Aaryan Sharma	Varun Sharma-R1 to R6 Ranbir Singh

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson

**-sd/-
Registrar**